

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00789/2019

Dated Wednesday the 26th day of June Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

K. Prabhu,
No. 453-B, Prakash Nagar 3rd Street,
Nemilicherri, Thirunindravur,
Chennai 602024.Applicant

By Advocate M/s. Akbar Row

Vs

1. Union of India,
rep by the Secretary to Government,
Ministry of Finance, Department of Revenue,
North Block, New Delhi 110001.
2. The Chairman,
Central Board of Indirect Taxes & Customs,
North Block, New Delhi 110001.
3. The Chief Commissioner of GST & Central Excise,
Chennai Zone,
26/1, Mahatma Gandhi Road,
Nungambakkam, Chennai 600034.Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following relief :

"To direct the 1st & 2nd respondents herein to consider and pass orders on the representations of the applicant (A1, A2 and A3) within a time frame for conferment of temporary status/regularization as Casual Labourer in terms of the ratio propounded by the Hon'ble Madras High Court vide judgment dt. 19.07.2011 in WP No. 16733/2009 & batch and upheld by the Hon'ble Supreme Court on 19.04.2018 and thus render justice."

2. It is submitted that the applicant has filed a representations dt. 02.01.2019, 10.05.2019 & 02.06.2019 before the authority for consideration of his claim which are still pending for consideration. He will be satisfied if his representations are disposed of by a speaking order in accordance with rules.
3. In view of the limited submission made, we deem it appropriate to direct the respondents to consider the representations of the applicant dt. 02.01.2019, 10.05.2019 & 02.06.2019 in the light of relevant rules and regulations and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
4. OA is disposed of at the admission stage. No costs.

**(T.Jacob)
Member(A)**

26.06.2019

SKSI

**(P. Madhavan)
Member(J)**